

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5043
ANSWERED ON:20.12.2002
NARESH CHANDRA COMMITTEE REPORT
GANGASANDRA SIDDAPPA BASAVARAJ

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the ICAI has proposed the Government to make rotation of auditors mandatory as to make the profession above any suspicion;
- (b) if so, the details thereof;
- (c) whether Naresh Chandra Committee set up to examine the issue has submitted its report;
- (d) if so, the salient features of the recommendations of the committee; and
- (e) the reaction of the Government to the recommendations of the Committee?

Answer

MINISTER OF FINANCE AND COMPANY AFFAIRS (SHRI JASWANT SINGH)

- (a) No, Sir.
- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.
- (e) Does not arise.